

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO THIRD REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Twelfth Lok Sabha

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Twelfth Lok Sabha)

THIRD REPORT

(Presented on 17-3-1999)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Third Report.

2. The Committee met on 15 March, 1999 for—

I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

II. Allocation of time under rule 294 (1) (e) of the Rules of Procedure to the resolutions at items Nos. 3, 4 and 5 set down in the List of Business for Thursday, 18 March, 1999.

Classification and Allocation of time to Bills

3. The Committee considered classification and allocation of time to sixty-one Bills specified in Appendix.

4. After considering all aspects of the Bill, the Committee recommend that the following Bills be placed in category 'A':—

1. The Prevention of Cruelty to Animals (Amendment) Bill, 1998 (*Amendment of section 11*) by Shri Ravi S. Naik
2. The Patents (Amendment) Bill, 1998 (*Amendment of section 53*) by Dr. V. Saroja
3. The Medical Profession (Regulation) Bill, 1998 by Dr. V. Saroja
4. The Constitution (Amendment) Bill, 1998 (*Insertion of new article 16A*) by Dr. V. Saroja
5. The Constitution (Amendment) Bill, 1998 (*Insertion of new article 75A, etc.*) by Shri Madhukar Sirpotdar
6. The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1998 by Dr. T. Subbarami Reddy
7. The Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill, 1998 by Shri R. Sambasiva Rao
8. The Constitution (Amendment) Bill, 1998 (*Amendment of article 324*) by Shri R. Sambasiva Rao
9. The Prevention of Insults to National Honour (Amendment) Bill, 1998 (*Insertion of new section 4*) by Shri R. Sambasiva Rao.
10. The Prohibition of Extravagant Expenditure on Marriages Bill, 1998 by Shri R. Sambasiva Rao
11. The Foreign Aid Fund of India Bill, 1998 by Dr. T. Subbarami Reddy

12. The Slums and Jhuggi Jhopri Areas Clearance Bill, 1998 by Dr. T. Subbarami Reddy
13. The Small Family (Motivation) Bill, 1998 by Dr. T. Subbarami Reddy
14. The Eradication of Unemployment Bill, 1998 by Shri G. M. Banatwalla
15. The Contract Labour (Regulation and Abolition) (Amendment) Bill, 1998 (*Amendment of section 1, etc.*) by Shri Basudeb Acharia
16. The Backward Areas Development Board Bill, 1998 by Shri Bachi Singh Rawat
17. The Use of Indian Languages in Commercial Advertisements and on Packages of Consumer Goods Bill, 1998 by Dr. Laxminarayan Pandey
18. The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998 by Shri Virendra Verma
19. The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998 (*Amendment of section 2, etc.*) by Dr. Laxminarayan Pandey
20. The Council for Environment Protection Bill, 1998 by Shri Bachi Singh Rawat
21. The Registration of Marriages Bill, 1998 by Shri Bachi Singh Rawat
22. The Education Bank of India Bill, 1998 by Shri Bachi Singh Rawat
23. The Ban on Cow Slaughter Bill, 1998 by Shri Aditya Nath
24. The Population Control Bill, 1998 by Shrimati Sukhda Mishra
25. The Constitution (Amendment) Bill, 1998 (*Amendment of Preamble, etc.*) by Shri Harpal Singh Sathi
26. The Indian Citizens Abroad (Voting Right at Elections) Bill, 1998 by E. Ahamed
27. The Constitution (Amendment) Bill, 1998 (*Amendment of article 85*) by Shri Raghuvansh Prasad Singh

The Committee further recommend that the remaining 34 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allocation of time to Resolutions

5. The Committee recommend allocation of time to resolutions as follows:—
- | | |
|---|---------|
| (1) Resolution by Shri Amar Pal Singh regarding Power Generation. | 2 hours |
| (2) Resolution by Shri Chinmayanand Swami regarding National Population Policy. | 2 hours |
| (3) Resolution by Shri Maheshwar Singh regarding Development Council for hilly regions. | 2 hours |

Recommendations

6. The Committee recommend that—
- (i) The classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
 - (ii) The allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;
15 March, 1999

24 Phalguna 1920 (Saka)

P. M. SAYEED,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998 (<i>Amendment of the Schedule</i>) by Shri Vilas Muttemwar.	83 of 1998	B	2 hours
2.	The Prevention of Cruelty to Animals (Amendment) Bill, 1998 (<i>Amendment of section 11</i>) by Shri Ravi S. Naik.	84 of 1998	A	2 hours
3.	The Patents (Amendment) Bill, 1998 (<i>Amendment of section 53</i>) by Dr. V. Saroja.	81 of 1998	A	2 hours
4.	The Medical Profession (Regulation) Bill, 1998 by Dr. V. Saroja.	85 of 1998	A	2 hours
5.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 16A</i>) by Dr. V. Saroja.	80 of 1998	A	2 hours
6.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 75A, etc.</i>) by Shri Madhukar Sirpotdar.	77 of 1998	A	2 hours
7.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1998 by Dr. T. Subbarami Reddy.	30 of 1998	A	2 hours
8.	The Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill, 1998 by Shri R. Sambasiva Rao.	119 of 1998	A	2 hours
9.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 324</i>) by Shri R. Sambasiva Rao.	103 of 1998	A	2 hours
10.	The Prevention of Insults to National Honour (Amendment) Bill, 1998 (<i>Insertion of new section 4</i>) by Shri R. Sambasiva Rao.	98 of 1998	A	2 hours

1	2	3	4	5
11.	The Prohibition of Extravagant Expenditure on Marriages Bill, 1998 by Shri R. Sambasiva Rao.	102 of 1998	A	2 hours
12.	The Foreign Aid Fund of India Bill, 1998 by Dr. T. Subbarami Reddy.	105 of 1998	A	2 hours
13.	The Slums and Jhuggi Jhopri Areas Clearance Bill, 1998 by Dr. T. Subbarami Reddy.	104 of 1998	A	2 hours
14.	The Small Family (Motivation) Bill, 1998 by Dr. T. Subbarami Reddy.	101 of 1998	A	2 hours
15.	The Jamia Millia Islamia (Amendment) Bill, 1998 (<i>Amendment of the Long Title, etc.</i>) by Shri G.M. Banatwalla.	128 of 1998	B	2 hours
16.	The Eradication of Unemployment Bill, 1998 by Shri G.M. Banatwalla.	109 of 1998	A	2 hours
17.	The Contract Labour (Regulation and Abolition) (Amendment) Bill, 1998 (<i>Amendment of section 1, etc.</i>) by Shri Basudeb Acharia.	127 of 1998	A	2 hours
18.	The Backward Areas Development Board Bill, 1998 by Shri Bachi Singh Rawat.	118 of 1998	A	2 hours
19.	The Urban Land (Ceiling and Regulation) Amendment Bill, 1998 (<i>Amendment of section 10</i>) by Shri Bhagwan Shankar Rawat.	113 of 1998	B	2 hours
20.	The Use of Indian Languages in Commercial Advertisements and on Packages of Consumer Goods Bill, 1998 by Dr. Laxminarayan Pandey.	112 of 1998	A	2 hours
21.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1998 (<i>Amendment of the Schedule</i>) by Shri Vaiko.	126 of 1998	B	2 hours
22.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998 by Shri Virendra Verma.	100 of 1998	A	2 hours

1	2	3	4	5
23.	The State of Vidarbha Bill, 1998 by Shri Vilas Muttemwar.	92 of 1998	B	2 hours
24.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 330A, etc.</i>) by Shri Mohan Singh.	108 of 1998	B	2 hours
25.	The Constitution (Scheduled Tribes) Orders (Amendment) Bill, 1998 (<i>Amendment of the Schedule</i>) by Shri Madhab Rajbongshi.	125 of 1998	B	2 hours
26.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998 (<i>Amendment of section 2, etc.</i>) by Dr. Laxminarayan Pandey.	111 of 1998	A	2 hours
27.	The Special Protection Group (Amendment) Bill, 1998 (<i>Amendment of the Long Title, etc.</i>) by Shri Mohan Singh.	123 of 1998	B	2 hours
28.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of articles 84 and 173</i>) by Shri Chandrashekhar Sahu.	114 of 1998	B	2 hours
29.	The Council for Environment Protection Bill, 1998 by Shri Bachi Singh Rawat.	121 of 1998	A	2 hours
30.	The Registration of Marriages Bill, 1998 by Shri Bachi Singh Rawat.	120 of 1998	A	2 hours
31.	The Education Bank of India Bill, 1998 by Shri Bachi Singh Rawat.	122 of 1998	A	2 hours
32.	The Prevention of Bogus Advertisements and Publicity Bill, 1998 by Shri Mohan Singh.	124 of 1998	B	2 hours
33.	The Code of Criminal Procedure (Amendment) Bill, 1998 (<i>Amendment of section 167, etc.</i>) by Shrimati Jayanti Patnaik.	137 of 1998	B	2 hours
34.	The National Commission for Children Bill, 1998 by Shrimati Jayanti Patnaik.	136 of 1998	B	2 hours

1	2	3	4	5
35.	The Women Development Bank Bill, 1998 by Shrimati Jayanti Patnaik.	131 of 1998	B	2 hours
36.	The Alternate Fuel Resources Board Bill, 1998 by Shri Annasahib M.K. Patil.	132 of 1998	B	2 hours
37.	The Special Courts for Women Bill, 1998 by Shrimati Jayanti Patnaik.	129 of 1998	B	2 hours
38.	The Farmers (Removal of Indebtedness) Bill, 1998 by Shri Vaiko.	139 of 1998	B	2 hours
39.	The Communication Laws (Amendment) Bill, 1998 by Shri Vaiko.	138 of 1998	B	2 hours
40.	The Protection of Civil Rights (Amendment) Bill, 1998 (<i>Amendment of section 2, etc.</i>) by Shri Mohan Singh.	134 of 1998	B	2 hours
41.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 51B</i>) by Shri Prabhunath Singh.	117 of 1998	B	2 hours
42.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new articles 151A to 151C</i>) by Shrimati Panabaka Lakshmi.	99 of 1998	B	2 hours
43.	The Price Control Bill, 1998 by Shrimati Panabaka Lakshmi.	115 of 1998	B	2 hours
44.	The Private Schools (Regulation) Bill, 1998 by Shrimati Panabaka Lakshmi.	110 of 1998	B	2 hours
45.	The Banon Cow Slaughter Bill, 1998 by Shri Aditya Nath.	116 of 1998	A	2 hours
46.	The Protection of Property Rights of Women Bill, 1998 by Shrimati Panabaka Lakshmi.	135 of 1998	B	2 hours
47.	The Constitution (Amendment) Bill, 1998 (<i>Substitution of new article for article 198</i>) by Shri K.C. Kondaiah.	140 of 1998	B	2 hours
48.	The Population Control Bill, 1998 by Shrimati Sukhda Mishra.	153 of 1998	A	2 hours

1	2	3	4	5
49.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of Preamble, etc.</i>) by Shri Harpal Singh Sathi.	146 of 1998	A	2 hours
50.	The National Parks Bill, 1998 by Dr. Ulhas Vasudeo Patil.	158 of 1998	B	2 hours
51.	The Tourism Promotion Bill, 1998 by Dr. Ulhas Vasudeo Patil.	160 of 1998	B	2 hours
52.	The Nationalisation of Inter-State Rivers Bill, 1998 by Dr. Ulhas Vasudeo Patil.	162 of 1998	B	2 hours
53.	The Health Insurance Scheme Bill, 1998 by Dr. Ulhas Vasudeo Patil.	157 of 1998	B	2 hours
54.	The Indian Citizens Abroad (Voting Right at Elections) Bill, 1998 by Shri E. Ahamed.	144 of 1998	A	2 hours
55.	The Unorganised Labour Welfare Fund Bill, 1998 by Shri E. Ahamed.	154 of 1998	B	2 hours
56.	The Hoarding and Profiteering Prevention Bill, 1998 by Shri E. Ahamed.	143 of 1998	B	2 hours
57.	The Maintenance of National Register of Citizens Bill, 1998 by Shri Krishan Lal Sharma.	142 of 1998	B	2 hours
58.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 85</i>) by Shri Raghuvansh Prasad Singh.	166 of 1998	A	2 hours
59.	The Election Laws (Amendment) Bill, 1998 by Shri Krishan Lal Sharma.	156 of 1998	B	2 hours
60.	The Constitution (Amendment) Bill, 1998 (<i>Substitution of new Schedule for Tenth Schedule</i>) by Shri Krishan Lal Sharma.	164 of 1998	B	2 hours
61.	The Population Control (Special Provisions) Bill, 1998 by Shri Satya Pal Jain.	165 of 1998	B	2 hours